

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 30<sup>th</sup> October, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>AFTER NOTICE</b>				
1.	Appeal No. 29/2017(CZ) <b>(M.A.No.426/17)</b>	Nature Club of Rajasthan Vs Union of India & 5 Ors.	Mr. Sandeep Singh Shekhawat, Adv. Mr. Ayush Dev Bajpai, Adv. Ms. Ritu Pathak, Adv.	
2.	Appeal No. 30/2017(CZ) <b>(M.A.No.428/17)</b> <b>(M.A.No.465/17)</b>	Nature Club of Rajasthan Vs Union of India & 5 Ors.	Mr. Sandeep Singh Shekhawat, Adv. Mr. Ayush Dev Bajpai, Adv. Ms. Ritu Pathak, Adv.	
3.	Appeal No. 31/2017(CZ) <b>(M.A.No.430/17)</b> <b>(M.A.No.466/17)</b>	Nature Club of Rajasthan Vs Union of India & 5 Ors.	Mr. Sandeep Singh Shekhawat, Adv. Mr. Ayush Dev Bajpai, Adv. Ms. Ritu Pathak, Adv.	
4.	Appeal No. 32/2017(CZ) <b>(M.A.No.432/17)</b>	Nature Club of Rajasthan Vs Union of India & 5 Ors.	Mr. Sandeep Singh Shekhawat, Adv. Mr. Ayush Dev Bajpai, Adv. Ms. Ritu Pathak, Adv.	
5.	Appeal No. 34/2017 (CZ) <b>(M.A.No.441/17)</b>	Nature Club of Rajasthan Vs Union of India & 5 Ors.	Mr. Ayush Dev Bajpai, Adv.	
<b>FOR COMPLETION OF PLEADING</b>				
6.	Appeal No. 26/2017(CZ) <b>(M.A.No.378/17)</b>	Ruchir Mayank Vs Chattisgarh Environment Conservation Board & 2 Ors.	Mr. Om Shankar Shrivastava, Adv. Mr. Dharamveer Singh, Adv. Ms. Parul Bhadoria, Adv.	
7.	Original Application No. 126/2016(THC) (W.P.No.18545/11)	Manglam Cement Ltd. Vs. State of Rajasthan & 4Ors.	Mr. Sanjay Jhawar, Adv. Mr. Atul Saxena, Adv. Mr. Sandeep Singh, Adv.	
8.	Original Application No. 100/2017(CZ)	Jagdish Prasad & 4 Ors. Vs State of Rajasthan & 3 Ors.	Mr. M.S. Kachhawa, Adv. Ms. Zubia Sajid, Adv.	
9.	Original Application No. 139/2013(CZ)	Akhil Bhartiya Vidyarthi Parishad & ors. Vs Union of India & 47 ors.	Mr. R.C. Chandel, Adv. Mr. Sachin K. Verma, Adv. for R- 2,5,16,24, 38,41 Ms. Parul Bhadoria Adv. for R-18,20 Mr. S.K. Dubey, Adv. & Mr. B.B. Dubey, Adv. R-39 Mr. Ajay Misrha, Adv. for R- 40,42,43,45 Mr. Suman Mandal, Adv. R-4 Mr. J.P. Guha, CMO,for R-47 Mr. Vivek Choudhary for Mr. Vijay Choudhary, Adv. Mr. Anshuman Singh Adv.	

			Mr.OmShankarShrivastava,Adv	
10.	Original Application No. 33/2014(THC)	Maa Narmada Pradushan Niyantak Evam Vikas Samiti & 2 Ors. Vs. State of M.P. & 5 Ors.	Mr. Abhishek Mishra, Adv. Mr. Sachin K Verma, Adv. Mr. Vivek Choudhary, Adv. Mr. S.K. Dubey, Adv. Mr. Anshuman Singh, Adv. Mr. Parul Bhadoria, Adv. Mr. R.K. Shrivastava, Adv. Mr.OmShankarShrivastava,Adv	
11.	Original Application No. 30/2014(THC)	Shailendra Singh Bisen & Anr. Vs. State of M.P. & 9 Ors.	Mr. Shailendra Singh Bisen, Applicant in Person Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria Adv.for Mr. Purushaindra Kaura Adv. Mr. Yagvendra Yadav, Adv. Mr. Vivek Choudhary, Adv.	
12.	Original Application No. 03/2015(CZ)	Paryavaran Avam Manav Sanrakshan Samitey (Narmada River, Jabalpur) Vs State of M.P. & 8 ors.	Mr. R.S.Verma, Adv. Mr. Anshuman Singh, Adv.	
13.	Original Application No. 54/2015(CZ) <b>(M.A.No.416/17)</b>	Babulal Jajoo (Water Bodies Rajasthan) Vs. State of Rajasthan & 3 Ors.	Dr. Mahendra Singh Kachhawa, Adv. Mr. Sandeep Singh, Adv. Mr.OmShankarShrivastava,Adv	
<b>FOR COMPLIANCE</b>				
14.	Original Application No. 72/2016(CZ)	Ajay Dubey (Wetland Authority) Vs. State of Raj. & 3 Ors.	Mr. Shrey Raj Saxena, Adv.	
15.	Original Application No. 92/2016(CZ) <b>(M.A.No.416/17)</b>	Villagers of Village Sinodiya & 3 Ors. Vs. Union of India & Ors.	Dr. M.S.Kachhawa, Adv. Ms. Shikha Gupta, Adv. Mr. Abhimanyu Sharma, Manager Legal for R-7 Mr. S.S.Bhagel, Adv.	
16.	Original Application No. 33/2017(CZ)	Sheikh Sajid Vs State of M.P. & 8 Ors.	Mr. Aditya Vijay Singh, Adv. Mr. Sachin K. Verma, Adv. Mr. Deepesh Shukla, Adv.	

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